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## LOK SABHA

Monday, April 30, 1973 Vaisakha 10, 1895, (Saka).

The Lok Sabha met at Eleven of the Clock

(MR SPEAKER in the Chair).

## **OBITUARY REFERENCE**

MR. SPEAKER. Honourable Members—I have to inform the House of the sad demise of Shri Vasudeo Shridhar Kirolikar who passed away at Durg on the 25th April, 1973 at the age of 80 years

Shii Kirolikar was a Member of the First Lok Sabha during the years 1952—57, representing Durg constituency of Madhya Pradesh A legal practitioner. he was a prominent figure in local affairs of Durg and took active pair in the freedom struggle and suffered imprisonment on a number of occasions He was also associated with the civic body and a number of associations of his constituency

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

THE PRIME MINISTER. MINIS-TER OF ATOMIC ENERGY. MINIS-TER OF ELECTRONICS. MINISTER OF INFORMATION AND BROAD-CASTING AND MINISTER SPACE (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, we share the sentiments which you have expressed One more of our valiant freedom fighters has passed away.

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As you have told the House, Shri Wasudeo Shridhar Kirolikar was in the freedom movement from 1932 onwards and went to prison many times He was also actively associated with the Khadı and Village Industries movement He participated in public life of Madhya Pradesh before he came to the First Lok Sabha. He was specially interested in questions regarding local self-government and was Member of or associated in some other way with several local committees set up for the welfare of the common man

I request you to convey our sincere sympathies and condolences to the bereaved family

SHRI SAMAR MUKHERJEE (Howrah). Sir, on behalf of my party I associated myself with the sentiments expressed by you and the Prime Minister on the passing away of Shri Vasudeo Shridhar Kirolikar I request you to convey our condolences to the bereaved family

श्री ग्रदल विहारी बाजपेपी (ग्वाल्पिन): ग्रांयक्ष जी, मैं श्री वासदेव श्रीधर विरो-लिवन के देहावसान पर गहरा शोव त्यवत करता हू और परमात्मा से प्रार्थना करता हू उनकी ग्रात्मा को सद्गति प्रदान करे। श्राप हमारी मवेदनायें उनकें शोक सतप्त परिवार तक पहुचादे।

SHRI K S CHAVDA (Patan). Sir, on behalf of my party and on my behalf, I express my deep sense of sorrow at the passing away of Shri Wasudeo Shridhar Kirolikar who was a Member of the First Lok Sabha, I request you to convey our condolences to the bereaved family.

MR. SPEAKER: The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

## ORAL ANSWERS TO QUESTIONS

## Decision on Report regarding Ship-Building Yard at Haldia

\*903. SHRI M. S. SANJEEVI RAO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whitether Government have finalised its decision on the report regarding the Shipyard to be set up at Haldia; and
- (b) if so, the main features thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) No, Sir.

(b) Does not arise.

SHRI M S. SANJEEVI RAO: I want to know from the hon. Minister whether it is a fact that the Working Group set up to study the question of estab'ishing a shippard at Haldia has recently submitted its report to the Government and if so, what types of ships and what sizes of ships are going to be built in the shippard proposed to be set up.

SHR' RAJ BAHADUR: The Working Group that was set up has submitted its report and it is now under consideration—this is about Haldia. Of course, the recommendation is in respect of larger types of vessels like tankers and bulk carriers.

SHRI M. S. SANJEEVI RAO. I am sure the able hon. Minister is aware that the present trend in ship-building is to build bigger and bigger vessels. As you know, Sir, now even 700,000 tonne ship is on the keel. I want to know why we, in India, are still thinking of only 14,000 tonners

at Visakhapatnam and at the most we propose to build 85,000 tonners at Cochin. I want to know whether Government thave any plant to build at least 100,000 tonners in the near future.

SHRI RAJ BAHADUR: The change in the nature and character of ships is of recent times, recent years, and when our shipyards were planned, these were not in view. Even so, the Cochin Shipyard takes care of larger types of vessels; we are going to have ships of as much as 75,000 DWT, build in it, to begin with. In future construction of shipyards, we shall certainly take note of the present trend of larger and larger vessels.

SHRI CHINTAMANI PANIGRAHI: Will the hon. Minister pleased let us know whether this report is going to be finalised very soon and whether the work on Haldia shipyard is proposed to be taken up during the Fourth Plan itself? I would also like to know whether the terms of reference of this Committee were broad enough to include even Paradeep, so that both Paradeep and Haldia can be taken up together.

SHRI RAJ BAHADUR: The working Group was set up on a proposal made by the West Bengal Government for setting up a shippard in Haldia, and the terms of reference were: projections for demand of ships and the types likely to be in demand; the availability of existing ship-building capacity and its adequacy for meeting this demand; the necessity for an additional shippard, its location, etc. It has now been decided to constitute a techno-economic working group to evaluate, both technically and economically, the various sites proposed....

SHRI CHINTAMANI PANIGRAHI: What about Paradeep?

SHRI RAJ BAHADUR: Paradeep will also be taken care of along with the others.

SHRI JAGANNATH RAO: Last week, the hon. Minister, in reply to